

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No.47 of 2015 and Appeal No.32 of 2015

Dated: 16th September, 2016

In the matter of :

Appeal No.47 of 2015

Nabha Power Ltd. & Anr. ... Appellant(s)

Versus

Punjab State Power Corporation Ltd. & Anr. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

Appeal No.32 of 2015

Talwandi Sabo Power Ltd. ... Appellant(s)

Versus

Punjab State Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

Due to fire in the office building, the court could not assemble on 14th September, 2016.

As agreed by the parties, list the matter on **28th October, 2016.**

Court Master

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